

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

NO.HC.VII-58/1998/1039/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Prasanta Saikia
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 5th March 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(U) 885 dtd 02.03.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 05.03.2019 along with Station leave permission, with your official vehicle, at your own cost, from the evening of 02.03.2019 till the morning of 06.03.2019, has been granted/rejected. The Addl. District and Sessions Judge, Udalguri, in her absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/1040/A, dated 5.3.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)